

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 568 of 2018

IN THE MATTER OF:

R.G.G. Vyapaar Pvt. Ltd.

...Appellant

Versus

Arun Kumar Gupta & Anr.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Arjun Asthana, Ms. Sreenita Ghosh
and Ms. Shivani, Advocates.**

For Respondent: Mr. Sandeep Bisht Advocate.

ORDER

30.07.2019 Due to paucity of time the matter could not be taken up.
Post this appeal for hearing on 21st August, 2019 at 2:00 pm.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc